

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/532/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 19th January, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ(G) 295/2024 dtd. 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 17.01.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 13.01.2024 till the morning of 18.01.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-16/2002/533/A, dated , 19-01-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]